

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 620**  
**99/241-242/ND/2023**

**IN THE MATTER OF:**

**Ms. Puja Khaneja and Ors.**

**...APPLICANT**

**Vs.**

**M/s. Om Innovation Call Services Pvt. Ltd. and Ors ...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 27.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Teshampati Sen, Adv. Riddhi Sancheti, Adv. Anurag Anand, Adv. Himanshu Kausha

**For the Respondent**

:Adv. Samiksha Tiwari for R-4, 5 & 6. Adv. Aakriti Dawar for R-3. Adv. Saurav Agrawal, Adv. Ajay Sharma, Adv. Shresth Choudhary, Adv. Anshika Pandey for R-2.

**ORDER**

**IA/315/2023**

Issue notice to the Respondent. The Applicant is directed to serve notice to Respondent and file affidavit of service along with proof of service within one week. List the matter on **18.10.2023**.

**IA/313/2023**

Issue notice to the Respondent. The Applicant is directed to serve notice to Respondent and file affidavit of service along with proof of service within one week. List the matter on **18.10.2023** alongwith other IAs.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**